#### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### IA NOS. 1026 & 1023 OF 2017 IN DFR NO. 3175 OF 2017

Dated: <u>20<sup>th</sup> December, 2017</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

#### In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.				Appellant(s)
				Respondent(s)
Counsel for the Appellant (s)	:	Mr. G. Saikumar Mr. Manoj Kaushik Ms. Saumya Saikumar		
Counsel for the Respondent(s)	:	Ms. Dipali Seth caveator fo	or R-2	

# <u>ORDER</u>

Post this matter on <u>19.01.2018</u>, as requested by the learned counsel appearing for the parties.

## (S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

js/vt